

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 858/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES:

Kantilal Manilal & Co. Pvt.Ltd.

V/s.

Uttara Foods and Feeds Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
|---------------|-------------|--------------------|------------------|

ORDER

TCP 858/I&BP/NCLT/MUM/MH/2017

At request of the Respondent counsel, list this matter on  
11-08-2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.V.S. PRAKASH KUMAR  
Member (Judicial)